that and if we interfere too much, we come in the way of their claim. They do not want us to interfere very much. In fact, we have been told often enough, "Why do you come and interfere? We will look after ourselves." Of course, we can help them but it is a different matter. I do not understand this question. We go to another country and interfere with people there who, by and large, do not want our interference.

SHRI P. C. BHANJ DEO: May I know whether the Government of India have received any communication from the Sinhalese Government regarding the causes of these riots?

SHRI JAWAHARLAL NEHRU: We receive informal communications. Naturally, our Ambassador has reported and it is only necessary or

becoming for us to ask another Government that type of question.

DR. R. B. GOUR: May I know from the hon. Prime Minister as to whether certain organisations of these people have requested the removal of age restrictions so far as the people are concerned for purposes of seeking employment and also for relief like cottage industries, etc., to rehabilitate them, whether they are Indian nationals or people of Indian origin but without any nationality and also, whether some of them have requested that they be given Indian citizenship?

SHRI JAWAHARLAL NEHRU: I don't understand. Start cottage industries for relief? I could not understand the hon. Member's question.

DR. R. B. GOUR: No, the removal of age restrictions on those who are seeking employment here in India. They are Indian nationals seeking employment without our country. They are of Indian nationality.

Mr. CHAIRMAN: If they are of Indian nationality, they are our nationals.

SHRI BHUPESH GUPTA: They are of Indian origin.

MR. CHAIRMAN: Now, please don't confuse. Ceylon has got different types of people. There are Ceylonese who are Tamils, settled there for hundreds of years. Then there are people of Indian origin who have gone there for labour and have been there for generations. There are also Indian nationals who have gone there for temporary purposes.

DR. R. B. GOUR: Yes, there are those of Indian origin and not of Indian nationality. But there are those also who are Indian nationals. Have they requested the age restriction to be removed for seeking employment in government service and for certain other relief measures in camps, like the starting of cottage industries? If so, what has been done?

SHRIMATI LAKSHMI MENON: Certain relief measures . . .

MR. CHAIRMAN: You must have the whole file before you to answer that question. Is it not so?

## THREATS TO VIOLATE CEASE-FIRE LINE IN KASHMIR

- \*82. Shri J. H. JOSHI: Will the PRIME MINISTER be pleased to state:
- (a) whether Government are aware that certain Muslim parties and associations in Pakistan have been holding out threats to the effect that "two lakhs Kashmir volunteers would break the cease-fire line in Kashmir and march into that State": and
- (b) whether Government are aware that they are enrolling volunteers to join their death-squad?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) A statement to this effect by one Choudhry Gulam Abbas was reported in Pakistan newspapers in June last.

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(b) Government have no information other than what has appeared in the Pakistan press.

SHRI J. H. JOSHI: Since that Death Squad Movement met with a natural death even before it was born, I do not feel any necessity of putting a supplementary question.

MR. CHAIRMAN: What is your question.

SHRIMATI LAKSHMI MENON: He says he does not want to put any further question.

SHRI JASWANT SINGH: If he has no question, I would like to put one, Sir. I want to know whether this movement was a bogus movement or whether it was sponsored by the Pakistan Government itself? Have Government any information about that?

SHRIMATI LAKSHMI MENON: Pakistanis themselves say it was only a political stunt and nothing more.

SHRI JASWANT SINGH: Political stunt by individuals in their private capacity or by the Pakistan Government?

SHRI JAWAHARLAL NEHRU: It is not for us to express opinions on motives or causes for things in another country. We can only quote what others have said. And we may remember—what was his name—Mohd. Ibrahim, I think, the President of the so-called Azad Kashmir Government, called it a stunt, and he complained that the Pakistan press gave out a very exaggerated story and only a relatively small number, some 300 or 400 people came, though they made out whole populations were on the move, thousands, and thousands, while only just a few persons were arrested. Obviously it was a relatively small affair and not as big as it was made out.

PANDIT S. S. N. TANKHA: May I know whether it is a fact that some

of those persons who crossed over to India were arrested, some four or five of them, by the Government of India? If so, what has happened to them? Is it a fact that they were arrested?

to Questions

SHRI JAWAHARLAL NEHRU: I think ten persons who crossed over were arrested and either they have been or are going to be proceeded against under the ordinary law.

PANDIT S. S. N. TANKHA: Under the law of this land or are they to be sent back to Pakistan?

SHRI JAWAHARLAL NEHRU: So far as I know they are proceeding against them in our courts of law.

SHAH MOHAMAD UMAIR: Those persons arrested, were they simultaneously released by the Government of Pakistan?

SEVERAL HON. MEMBERS: No, no.

SHAH MOHAMAD UMAIR: Pakistan Government released those whom they arrested.

Mr. CHAIRMAN: We are talking about people who crossed over to Indian territory and the ordinary law here is being applied to them.

## WELFARE OP WORKERS

\*83. SHRI N. C. SEKHAR: Will the Minister of LABOUR AND EMPLOYMENT ba pleased to state whether Government have taken any decision on the question of levying a cess in iron and manganese mines for the welfare of workers?

THE DEPUTY MINISTER OF LABOUR (SHRI Asm ALI): Government propose to introduce a Bill in Parliament shortly on the question of levying a cess on exports of manganese ore in order to finance schemes for the welfare of workers in manganese mines. The question of undertaking similar legislation covering